

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
RAJYA SABHA
UNSTARRED QUESTION NO. 1259
TO BE ANSWERED ON: 11.02.2021

MARKETING SUPPORT TO TRIBAL PRODUCE

1259 SHRI K.J. ALPHONS:

Will the Minister of Tribal Affairs be pleased to state:-

- (a) whether Government provides Minimum Support Price (MSP) to Minor Forest Produce;
- (b) the expenditure on the above scheme during the past five years, State-wise; and
- (c) the steps taken by the Tribal Cooperative Marketing Development Federation of India (TRIFED) during the past five years, State-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b) Yes, sir. Under the scheme 'Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and development of value chain of MFPs', Ministry of tribal affairs notifies MSP for MFPs in the country. The State-wise details of the funds released under the scheme is at **Annexure 1**.

(c) Under the scheme of MSP for MFP, TRIFED scrutinizes and recommends the MFP procurement proposal submitted by State Govt. to the Ministry of Tribal Affairs. Pricing Cell at TRIFED recommends the minimum support price for MFPs to the Ministry. TRIFED also implements the initiative of Van Dhan Vikas Kendras (VDVKs), launched in 2018-19, wherein tribal community owned Minor Forest Produce centric multi-purpose Kendras are set up in predominantly tribal districts which act as common facility centres for procurement cum value addition to locally available MFPs. State-wise list of VDKs sanctioned by TRIFED is at **Annexure 2**.

State-wise Fund Release status under MSP for MFP in the last five years

(All figures in lakh rupees)

S. No.	State	Funds released in 2015-16	Funds released in 2016-17	Funds Released in 2017-18	Funds Released in 2018-19	Funds Released in 2019-20
1	Chhattisgarh	7,350.00		89.41	197.31	703.53
2	Gujarat				619.37	
3	Jharkhand	1,832.00				
4	Andhra Pradesh	528.75		300.00	709.50	
5	Madhya Pradesh				2,681.25	
6	Odisha	991.00				
7	West bengal				657.16	
8	Manipur			10.50	90.00	
9	Nagaland			19.16	65.80	233.00
10	Uttar Pradesh			240.00	821.25	
11	Kerala				417.49	
12	Karnataka				124.60	
13	Assam				154.57	584.06
14	Tripura					200.66
TOTAL		10,701.75	0.00	659.07	6,538.30	1,721.25

State wise details of VDKs sanctioned in the last two years

Sl. No.	STATE/UT	F/Y 2019-20			F/Y 2020-21*		
		No. of VDKs sanctioned	Fund approved/Sanctioned (Rs. in Lakhs)	Number of beneficiaries	No. of VDKs sanctioned	Fund approved/Sanctioned (Rs. in Lakhs)	Number of beneficiaries
1	Andhra Pradesh	75	1064	22500			
2	Assam	50	770	15000	78	1170	23530
3	Bihar*	8	81.5	1630			
4	Chhattisgarh	139	2085	41700			
5	Goa	1	15	300			
6	Gujarat	116	1721.2	34424			
7	Ladakh (UT)	10	150	3000			
8	Jharkhand	39	569.7	11601			
9	Karnataka	19	285	5700			
10	Kerala	13	195	3900			
11	Madhya Pradesh	86	1290	25800			
12	Maharashtra	64	960	19350			
13	Manipur	77	1155	23259	23	341.95	6935
14	Mizoram	44	581.55	11668	115	1725	34500
15	Nagaland	78	1170	23400	14	210	4200
16	Odisha	156	2269.25	45578			
17	Rajasthan	25	372.2	7590	2	30	600
18	Sikkim	80	1200	23800			
19	Tamil Nadu	7	105	2100			
20	Telangana	17	255	5100			
21	Tripura	17	226.25	4530			
22	Uttar Pradesh	5	59.55	1238			
Total	Total	1126	16580	333168	232	3477	69765

(*As on 17 Nov, 2020)